

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:937
ANSWERED ON:01.03.2011
ALLOCATION UNDER ISOPOM
Biswal Shri Hemanand

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of Integrated Scheme of Oilseeds Pulses, Oil palm and Maize (ISOPOM);
- (b) the details of the funds sanctioned and released to the States under the said scheme and funds utilised thereon during each of the last three years and the current year, State-wise; and
- (c) the monitoring mechanism put in place to ensure proper utilization of funds under the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a): Government of India is implementing a Centrally Sponsored Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) from 1.4.2004 in 14 major oilseeds and 15 maize and 9 oil palm growing States. Pulses component of ISOPOM has been merged with National Food Security Mission from 1.4.2004.

Under ISOPOM, assistance is provided to the States for various components under oilseeds and maize development programme viz. production and purchase of breeder seed, production of foundation and certified seed, distribution of certified seed, development of seed infrastructure, seed minikits, Integrated Pest Management (IPM), block demonstration and frontline demonstration, plant protection chemicals, weedicides, Nuclear Polyhedrosis Virus (NPV), rhizobium/phosphate solubilising bacteria culture, gypsum/pyrite/lime, sprinkler sets, micro-nutrients, farm implements, irrigation pipes, trainings, publicity, staff and contingency etc. Assistance is also provided for various components of oil palm development programme namely cost of planting material, maintenance of plantation for four years, cultivation inputs, installation of drip irrigation system, diesel pump sets, training, development of waste-land, extension and publicity, establishment & staff, demonstrations, leaf-nutrients analysis laboratories and testing of genotypes under various environmental conditions, and innovative interventions etc.

(b): The State-wise allocation and release/expenditure under ISOPOM during last three years and current year is at Annexure-I.

(c): The Project Sanctioning and Evaluation Committee (PSC) constituted under ISOPOM reviews and monitors the physical and financial progress at national level. National Level Monitoring Teams (NALMOTs) of the Crop Development Directorates of Department of Agriculture & Cooperation visit the States for monitoring of the scheme at the field level. ISOPOM is also monitored by the State Level Sanctioning Committee (SLSC) of ISOPOM for utilization of funds at State level.